

GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO 1574
ANSWERED ON 15.12.2023

UTILIZATION OF FUNDS BY DFCCIL

1574 SHRI MOHAMMED NADIMUL HAQUE:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Dedicated Freight Corridor Corporation of India Limited (DFCCIL) could not fully utilise the World Bank fund resulting in payment of avoidable commitment charges of ₹16 crore, if so, the reasons therefor;
- (b) whether it is a fact that despite expressed constraints for maintenance with the existing infrastructure of Railways, no maintenance facility was created by the DFCCIL, if so, the reasons therefor; and
- (c) whether it is also a fact that DFCCIL incurred avoidable expenditure of ₹285.21 crore due to incorrect assessment of land and delay in payment of compensation to project affected persons, if so, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)

(a): Commitment charge of ₹16 Crore was mainly on account of delayed withdrawal of World Bank loan due to Covid 19 in Financial Year 2020-21 and Financial Year 2021-22. During the COVID pandemic period, various restrictions on movement of workers, transfer of goods, import of goods and services adversely impacted the project progress resulting in low outflow of payment.

Ministry of Railways has approached World Bank for waiving off this commitment charge citing reasons mentioned above.

(b): DFCCIL is undertaking track and system maintenance of the network. Wagon maintenance is the responsibility of Ministry of Railways.

(c): No, Sir.
